NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO.

CA. NO. 16/73/2016

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE COMPANY: M/s. Mitsui Prime Advanced Composites India

Pvt Ltd

SECTION OF THE COMPANIES ACT: 621A

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Anil Jain, Advocate

Mr. Manish Raj, Company Prosecutor for ROC Jaipur, Rajasthan

Order

At the request of the Company Prosecutor for ROC, Jaipur, 3 weeks time granted to file the report.

List the matter on 21.09.2017.

(Ina Malhotra) Member (J)